GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1922 TO BE ANSWERED ON SEPTEMBER 22, 2020

SPECIAL CREDIT FACILITY FOR STREET VENDORS

NO. 1922. SHRILAVU SRI KRISHNA DEVARAYALU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) the details of special credit facility of Rs. 50,000 crores announced by the Government due to COVID-19 pandemic for street vendors;
- b) whether the said scheme has not yet been launched and if so, the reasons thereof;
- c) the quantum of working capital proposed to be given to street vendors and the number of them likely to be benefited from these scheme; and
- d) whether any interest subvention on the lines of Shishu loans is being given under this scheme and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (d): Consequent upon the announcement of AatmaNirbhar Bharat Abhiyan package, Ministry of Housing and Urban Affairs has, on June 01, 2020, launched 'Prime Minister Street Vendor's Amta Nirbhar Nidhi Scheme (PM SVANidhi). It aims

facilitating collateral free working capital loans upto Rs. 10,000 of 1 year tenure, to about 50 lakh street vendors across the country. It provides for incentives in the form of interest subsidy @ 7% per annum on regular repayment of loan and cash-back upto Rs. 100 per month on undertaking prescribed digital transactions. Further, on timely or early repayment, the vendors will be eligible for the next cycle of working capital loan with an enhanced limit. For the purpose of scheme administration, an end-to-end solution through an IT platform has been developed in collaboration with Small Industries Development Bank of India. The loan processing under the Scheme has commenced on July 02, 2020.
